

RESTRICTED CAUSE LIST OF ADDITIONAL CHIEF JUDICIAL MAGISTRATE COURT
THALASSERY AS PER O.M No.D1/3/27275/2020 DATED 15-05-2020 OF HONOURABLE
HIGH COURT OF KERALA.

The following cases will be considered in open court and the other cases will be adjourned by notification.

Date of Hearing: 27-01-2021

Sl.No	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.77/2019	11.00 AM	APP	Mahesh Varma
2	CP.35/2020	11.02 AM	APP	N.R.Shanavas
3	CC.866/2013	11.03 AM	APP	Dileshkumar, V.Jayakrishnan M.C Prasannakumar
4	CC.1054/2014	11.04 AM	APP	N.Premarajan
5	CC.570/2015	11.05 AM	APP	N.R.Shanavas
6	CC.1858/2015	11.06 AM	APP	Vijyh Vijoo, T.K Retnakaran, Roopesh .K
7	CC.583/2019	11.07 AM	APP	Abdul Naseer C.K
8	CC.838/2019	11.08 AM	APP	Pramod Kumar.V.A
9	CC.969/2019	11.09 AM	APP	Babu Mandein
10	CC.954/2019	11.10 AM	APP	K.C Sajeewan
11	CC.992/2019	11.11 AM	APP	Prajeesh
12	STC.997/2017	11.12 AM	Dileshkumar	K.Sathyan
13	STC.1104/2018	11.13 AM	APP	--
14	STC.1024/2019	11.15 AM	APP	V.P Ranjithkumar
15	STC.41/2020	11.16 AM	APP	Nishanth K.J
16	MC.24/2018	11.17 AM	K.R Satheesan	Priya P.M
17	MC.62/2019	11.19 AM	V.M Sinareshkumar	--
18	MC.26/2019	11.21 AM	V.P Ranjithkumar	K.K Chitran
19	CMP.67/2021 CMP.68/2021 CMP.69/2021	11.22 AM	P.J Antony	

Date of Hearing: 28-1-2021

Sl.No.	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.14/2020	11.00 AM	APP	P.Premarajan,T Sunilkumar
2	CP.38/2020	11.01 AM	APP	--
3	CC.1191/2014	11.02AM	APP	O.V Jayarajan
4	CC.181/2015	11.03AM	APP	C.R Rajeendran
5	CC.1387/2015	11.05 AM	APP	V.P Ranjithkumar
6	CC.1944/2015	11.07 AM	APP	Bijesh Chandran
7	CC.1229/2016	11.09 AM	APP	K.Ajith Kumar
8	CC.1320/2017	11.11 AM	APP	C.Sathyan
9	CC.91/2019	11.12 AM	APP	P.R Asokan
10	CC.20/2019 (MC.49/19)	11.15 AM	APP	Sreesan.K.M
11	STC.438/2017	11.17 AM	C.K.Sree Kumar	A.T.Prajil
12	STC.1091/2017	11.18 AM	V.K Anilkumar	--
13	STC.1173/2017	11.19 AM	M.Salahudheen	V.P Ranjithkumar
15	MC.8/2017	11.20 AM	N.R.Shanavas	P.K Noushad
16	MC.57/2019	11.23 AM	Jyothi.K	C.K.Sreenivasan
17	MC.12/2020		C.V.A.Latheef	T.A.Ashly
18	CMP.422/2020	11.25 AM	M.V Unnikrishnan (Complainant)	--
19	CMP.475/2020	11.26 AM	Jayaprakashan.R	--
20	CMP.829/2020 (MC.20/2020)	11.27 AM	Muhammed Shabeer K.C	--
	CMP.37/2021 (RC.11/20)	11.28AM	K.P.Vinod Kumar	--

Date of Hearing: 29-01-2021

Sl.No.	Case No.	Time Slot	Name of Advocates	
			For Complainant/Petitioner	For Accused/Respondant
1	CP.73/2019	11.00 AM	APP	R.Mahesh Varma
2	CP.62/2019	11.02 AM	APP	--
3	CP.13/2020	11.03 AM	APP	Dileshkumar
4	CP.36/2020	11.05 AM	APP	K.Ajithkumar
5	CP.39/2020	11.06 AM	APP	Benny Kurian Kocheri
6	CC.377/2015	11.07 AM	APP	Shyama T.K
7	CC.396/2015	11.08AM	APP	V.P Ranjithkumar
8	CC.1774/2015	11.09 AM	APP	V.P Thankachan
9	CC.1975/2015	11.10 AM	APP	Jayaprakashan.R
10	CC.1447/2016	11.12 AM	APP	P.Sasi
11	CC.1628/2016	11.13 AM	APP	P.Sasi
12	CC.275/2019	11.14 AM	APP	--
13	CC.316/2019	11.15 AM	APP	N.P Shaji
14	CC.638/2020	11.16 AM	APP	Shilpa.M.P
15	STC.1139/2014	11.18 AM	Secretary Edakkad Grama Panchayath	Remesh Babu T
16	STC.434/2017	11.20 AM	Dilesh Kumar	K.Pradiu
17	STC.1367/2016	11.21 AM	Vinod Kumar Chamblon	--
18	STC.687/2017	11.22 AM	John Joseph	Vinod Kumar Chamblon
19	MC.84/2018	11.23 AM	Muhammed Shabeer K.C	Avinash E.K
20	MC.57/2019	11.25 AM	Jyothi.K	C.K Sreenivasan
21	MC.59/2019	11.26 AM	Rekha K.C	--
22	MC.26/2020	11.27 AM	Baby Lathika	
23	CMP.36/2020	11.28 AM	John Joseph	--
24	CMP.332/2020	11.30 AM	Rajesh Khanna	--
25	RC.46/20 RC.53/20	11.31AM	--	--

**Additional Chief Judicial Magistrate
Thalassery.**

To
The Secretary
Bar Association Thalassery.